

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No. 2805 of 2020**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the petitioner	: Mr. Nilesh Kumar, Advocate
For the State	: Mr. Vishwanath Ray, A.P.P.
For the Informant	: Mr. Mahesh Tewari, Advocate

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02/24.07.2020      The present anticipatory bail application is taken up today through Video conferencing.

The learned A.P.P. prays for and is allowed two weeks' time to procure the case diary from his end.

Put up this case under the same heading after two weeks.

**(Rajesh Shankar, J.)**

Manish